

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

126. M.A. 1130/2018

M.A. 1074/2018

M.A. 531/2018 IN C.P. 840/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Dinesh Amarchand Shah

V/s.

Grace Realty Pvt Ltd & Ors.

SECTION 59, 210, 213, 241, 242 & 244 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. P. M. Athavale for Petitioner Advocate Yash Kataria for the Respondents

List for hearing on **21.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//